

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15 IN CP 74/15	TP 80/16	Admission	397/ 398	Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Raghuram
Gadambi**
for
C.K. Nandakumar
9900039859

- Respondents

2. **Prerna Ponappa**
for **Indus Law.**
080 40726600

Petitioner.

Counsel for petitioner is present. Counsel for respondent is present. Again, counsel for petitioner has requested to file rejoinder. Counsel for respondent reported that one CA is pending in this matter.

Registry is directed to check and put up.

List it on 13.09.2017.

MEMBER (J)

MEMBER (T)